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सरदार वल्लभभाई पटेल राष्ट्रीय पुलिस अकादमी

SARDAR VALLABHBHAI PATEL NATIONAL POLICE ACADEMY

(भारत सरकार : गृष्ट् मंत्रालय) : (Government of India : Ministry of Home Affairs)

हैदराबाद - 500 052 : Hyderabad - 500 052

No.15011/4/2016-Estt.

Dated, 21 July, 2017

To

1) All Ministries / Departments of Government of India.

The Directors General / Inspectors General of all States / UTs.

High Courts of all States / UTs.

The Director, National Judicial Academy,

Bhadbhada Road, Suraj Nagar, Bhopal, M.P. - 462 044.

The Directors, All State Judicial Acadamies (list enclosed).

Sub: Nominations for filling up one post of Assistant Director (Law) in the SVP National Police Academy, Hyderabad on deputation basis for a period of one year - regarding.

Sir,

Nominations are invited for one post of "Assistant Director (Law)", General Central Service Group-A, Gazetted, Non-Ministerial, in this Academy on deputation for a period of one year.

- The eligibility criteria (educational qualifications, experience, etc) and details of the post are furnished in the enclosed Annexure – I. The candidates who apply for the post will not be allowed to withdraw their candidature subsequently.
- 3. It is requested that the above post may kindly be circulated among all Departments / Institutions / Offices under your charge and also hosted on their websites. The nominations of eligible officers along with, (a) their bio-data in the prescribed proforma (Annexure II) duly attested, (b) Attested copies of Annual Confidential Reports for the last five years (from 2012-13 to 2016-17), (c) details of major and minor penalty for the last 10 years and (d) Certificate(s) of Integrity, Vigilance and Cadre Clearance, may please be forwarded to this Academy through proper channel at the earliest and in any case not later than six weeks (42 days) from the date of issue of this letter. The details including Prescribed Proforma and eligibility conditions etc are also available on SVP NPA website: www.svpnpa.gov.in.
- 4. Application received after the last date or application incomplete in any respect or those not accompanied by the documents/information mentioned in para-3 above will NOT be considered. The Cadre Controlling Authorities may ascertain that the particulars of the nominated officers are correct as per the service records and meeting the eligibility criteria. While forwarding the nominations, the present post, pay scale of the post held by the officer and basic pay of the nominated officers may please be indicated without fail.

This is issued with the approval of Director.

THE HIGH COURT OF MEGHALAYA Yours faithfully,

AT SHILLONG

RECEIPT NO. 2756

(S. Praveen Kumar)

Deputy Director(Estt)

Copy for favour of information to:

The Secretary to the Government of India, Ministry of Home Affairs, North Block, New Delhi – 110 001.

The Secretary, Union Public Service Commission (UPSC), Dholpur House, Shahjahan Road, New Delhi – 110 069.

V.P National Police Academy, Hyderabad (040) 24015151 to 58 (8 Lines) Fax (040) 24015179 e-mail info@svpnpa.gov.in

18-4-17

Details of the post of Assistant Director (Law) in the SVP National Police Academy, Hyderabad – 500 052 (for one year deputation)

S No.		1/2				
1	Name of the Post	Assistant Director (Law)				
2	Classification of the Post	General Central Service Group 'A' Gazetted (Non-Ministerial)				
3	Scale of Pay	(a)For serving State Judicial Officers: Rs.39530 – 54010/- (State Judicial Scale) (b)For IPS Officers: Level-11: Rs.67700 – 208700/- [Revised]				
4	DA, HRA & Other allowances	Admissible as per the Central Government Orders from time to time.				
5	Training Allowance	Admissible as per the Central Government Orders fro time to time.				
6	Method of Recruitment	By Deputation.				
7	Eligibility Critera:	 (a) Members of the State Judicial Service in the scale of pay Rs.39530 – 54010 (State Judicial Scale) working as Civil Judges, with 5 years of service. (b) IPS Officers Level in the Pay Matrix Level-11: Rs.67700-208700/- (pre-revised: PB-3 + GP Rs.6600/-) possessing a Degree in Law. 				
		Desirable: M.Phil / Doctorate Degree in the concerned subject from a recognised University.				
8	Nature of duties	To impart training in law subjects to the trainees attending various courses in the Academy. Such other duties entrusted to him / her from time to time in connection with training programmes etc.				

(S. Praveen Kumar) Deputy Director (Estt.)

[For the post of Assistant Director(Law)] CURRICULUM VITAE PROFORMA

- Name of the Candidate (in Block Letters)
- Date of Birth (in Christian era)

- 3. Date of retirement under Central/State Government Rules.
- Educational Qualifications:
- Whether Educational and other qualifications: required for the post are satisfied. (If any qualification has been treated as equivalent to the one prescribed in the Rules, state the authority for the same)

		Qualification/ Experience Required	Qualifications/ Experience possessed by the officer
Essential	(1) (2) (3)		
Desired	(1)		

- Please State clearly whether in the light: of entries made by you above, you meet the requirement of the post.
- Details of Employment, in chronological order. Enclose a separate sheet duly authenticated by your signature, if the space below is insufficient.

Office / Institution	Post held From on regular basis	to	Scale of pay Nature of and basic pay / duties Level in pay (in detail) matrix

Nature of present employment i.e. : Ad-hoc or Temporary or Quasi-Permanent or Permanent.

- In case the present employment :
 is held on deputation/contract basis,
 please state
 - a) The date of initial appointment:
 - b) Period of appointment on deputation/ contract.
 - c) Name of the parent office/ :
 Organization to which you belong.
- 10. Additional details about present employment

Please state whether working under (indicate the name of your employer against the relevant column)

- a) Central Govt.
- b) State Govt.
- c) University
- d) Others
- Please state whether you are working in the same Department and are in the feeder grade or feeder to feeder grade.
- 12. Are you in Revised Scale of Pay? If yes, give the date from which the revision took place and also indicate the pre-revised scale.
- 13. Total emoluments per month now :
 drawn.[Basic Pay+ GP.& Total emoluments]
 with latest salary slip in case other than
 central govt. pay scales:
- 14. Additional information, if any, which you would like to mention in support of your suitability for the post. (This among other things may provide information with regard to (i) additional academic qualifications (ii) professional training and (iii) work experience over and above prescribed in the Vacancy Circular/Advertisement) (Note: Enclose a separate sheet, if the space is insufficient).
- 15. Please state whether you are applying for deputation :

16. Whether belongs to SC / ST

17. Remarks
(The candidates may indicate information with regard to (i) Research publications and reports and special projects (ii) Awards/Scholarship/Official Appreciation (iii) Affiliation with the professional

Appreciation (iii) Affiliation with the professional Bodies/institutions/societies and (iv) any other Information.

(NOTE:- Enclose a separate sheet if the space is insufficient)

I have carefully gone through the vacancy circular/advertisement and I am well aware that the information furnished in the Curriculum Vitae duly supported by documents submitted by me will also be assessed by the Selection Committee at the time of selection for the post. The information / details provided by me are correct and true to the best of my knowledge and no material fact having a bearing on my selection has been suppressed / withheld.

Station :	Signature of the Candida	ate
Date:	Address	
	Contact Mobile Noe-mail ID:	~
		-

Certification by the Employer / Cadre Controlling Authority

The information / details provided in the above application by the applicant are true and correct as per the facts available on records. He / She possesses educational qualifications and experience mentioned in the vacancy Circular. If selected, he / she will be relieved immediately.

2 Also certified that;

i)	There	is	no	vigilance	or	disciplinary	case	pending /	contemplated	against	Shri	1	S	mt
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ii) His / Her integrity is certified.

- iii) His / Her CR Dossier in original is enclosed / photocopies of the ACRs for the last 5 years duly attested by an officer of the rank of Under Secretary of the Govt. of India or above are enclosed.
- iv) No major / minor penalty has been imposed on him / her during the last 10 years Or A list of major / minor penalties imposed on him / her during the last 10 years is enclosed.(as the case may be)

Countersigned			
	E NA		
Authority with seal)	re Controlling	(Employer / Cadre	